

ITEM NO.1710

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1280/2022

VINAY KUMAR JAIN

Appellant(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

ONLY CRIMINAL APPEAL NO. 1281 AND 1282 OF 2022 ARE TO BE LISTED
 BEFORE HON'BLE JUDGE IN CHAMBER FOR DIRECTION.

IA No. 57948/2014 - App. for exempt. from filing O/T

IA No. 57948/2014 - App. for exempt. from filing O/T

IA No. 13947/2016 - App. for permission to file supply Counter Aff.

IA No. 13948/2016 - EXEMPTION FROM FILING O.T.

IA No. 17668/2012 - PERMISSION TO FILE ANNEXURES

IA No. 16682/2012 - STAY APPLICATION

WITH

Crl.A. No. 1282/2022 (II)

IA No. 141096/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
 THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 113961/2025 - APPLICATION FOR SUBSTITUTION

IA No. 113963/2025 - CONDONATION OF DELAY IN FILING SUBSTITUTION
 APPLN.

IA No. 113965/2025 - SETTING ASIDE AN ABATEMENT

Crl.A. No. 1281/2022 (II)

IA No. 161076/2025 - AMENDMENT IN CAUSE TITLE

Crl.A. No. 1283/2022 (II)

FOR CONDONATION OF DELAY IN FILING ON IA 27973/2012

FOR STAY APPLICATION ON IA 895/2013

FOR EXEMPTION FROM FILING O.T. ON IA 896/2013

FOR [App. for impleadment] ON IA 15680/2013

FOR EXEMPTION FROM FILING O.T. ON IA 15681/2013

IA No. 15680/2013 - App. for impleadment

IA No. 27973/2012 - CONDONATION OF DELAY IN FILING

IA No. 15681/2013 - EXEMPTION FROM FILING O.T.

IA No. 896/2013 - EXEMPTION FROM FILING O.T.

IA No. 895/2013 - STAY APPLICATION

Date : 18-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI
[IN CHAMBER]

For Appellant(s) : Ms. Purnima Bhat, AOR

Mr. Divyanshu Sahay, Adv.
Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

For Respondent(s) : Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Daanish Ahmed Syed, Adv.
M/s Shakil Ahmad Syed, AOR

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

Mr. Ankit Goel, AOR

Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Daanish Ahmed Syed, Adv.
M/s Shakil Ahmad Syed, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 1282/2022

I.A. Nos. 113963/2025, 141096/2025 and 113965/2025

Delay condoned in application for substitution as well as in filing setting aside the abatement application.

Abatement is set aside. Accordingly, application for substitution (I.A. No. 113961/2025) is allowed in respect of sole appellant.

Accordingly, cause title is to amend.

Crl.A. No. 1281/2022

I.A. No. 161076/2025

Application for amendment to cause title is allowed.

Accordingly, cause title is to amend.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
BRANCH OFFICER